

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

124 (ND)/14

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018.**

**NAME OF THE COMPANY: Sh. Jasmohan Singh & Ors V/s. M/s. Walco  
Engineering Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Sourabh Gupta, Advocate

For the Respondent (s) : None

**Order**

Ld. Counsel for the petitioner has placed on record the minutes of the AGM dated 21<sup>st</sup> September, 2018 before the Hon'ble Administration cum Facilitator. It was unanimously decided that the plot of the company at Chinalo be sold.

To come up on 29<sup>th</sup> October, 2018 for further proceedings.



**(Ina Malhotra)  
Member (J)**